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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following posting/transfer is hereby made in official exigency, with immediate effect.

Sl. No.	Name of the Official	From	To
1.	Sh. Gaurav Kumar Sharma	Peon posted in Personal Office of undersigned	Peon in R&I Branch, East District, Karkardooma Courts, Delhi
2.	Sh. Pushendra Kumar Meena	Safai Karamchari/Sweeper posted in Creche, East District, Karkardooma Courts, Delhi	Peon in Personal Office of undersigned

Note:- The official mentioned at Sl. No. 2 (of conservatory staff cadre) has been posted as Peon on an interim basis and this doesn't bestow any right upon him viz. change of cadre and he will continue to be treated as in cadre in which he has initially appointed.

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

Jain
06/04/24
(Shan Jain)

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

No. 3355-3365 /Admn.(East)/KKD/Delhi

Dated : 6/4/24

Copy forwarded for information and necessary action to:-

1. The Principal District and Sessions Judge(HQ), Tis Hazari Courts, Delhi.
2. The Officers concerned, East District, Karkardooma Courts, Delhi.
3. The DDO, East District, Karkardooma Courts, Delhi.
4. The Administrative Officer (Judl.)/Incharge, Admn. III, Tis Hazari Courts, Delhi.
5. P.S. to undersigned.
6. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
7. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
8. The Officials concerned.
9. The Dealing Assistant, Leave Section, Karkardooma Courts, Delhi.
10. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
11. The concerned file.

Jain
06/04/24
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.